

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †2910
TO BE ANSWERED ON- 21/03/2022

TRADITIONAL HOUSE OF TRIBAL COMMUNITIES

†2910. SHRI DULAL CHAND GOSWAMI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of traditional houses of tribal communities in the country;
- (b) the details of the measures taken by the Union Government and State Governments to improve the living standard of tribal communities;
- (c) whether the special central assistance provided for these communities have been fully utilized by State Governments; and
- (d) if so, the details thereof; State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Traditionally the tribal communities have been constructing their dwellings with locally available materials of the following types:

| | |
|---------------------------------|---|
| Permanent House | Houses with wall and roof made of permanent material like stone packed with mortar, stone not packed with mortar, burnt bricks, stone, or concrete. |
| Semi-permanent House | Wall is made of permanent material and roof is made of temporary material like Grass, Thatch, Bamboo, plythene plastic, wood etc., |
| Serviceable Temporary House | Wall is made of Mud, Unburnt brick or Wood |
| Temporary House | Houses with wall and roof made of temporary material. Wall can be made of Grass, Thatch, Bamboo etc., Plastic, Polythene, Mud, Unburnt brick or Wood. Roof can be made of Grass, Thatch, Bamboo, Wood, Mud, Plastic or Polythene. |
| Non-Serviceable Temporary House | Wall is made of Grass, Thatch, Bamboo etc., Plastic or Polythene |

(b): Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) is a dedicated source of fund for tribal development including transformation of tribal ecosystem. STC is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood etc. 40 Central Ministries / Departments apart from Ministry of Tribal Affairs has been mandated to earmark Tribal Sub-Plan funds in the range of 4.3% to 17.5% of their total Scheme allocation every year for tribal development. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments. Details of STC funds allocated by Central Ministries / Departments, State Governments and Ministry of Tribal Affairs under various schemes catering to Education, Health, Agriculture, Livelihood, Housing, Drinking water & Sanitation, Employment Generation, Skill Development, Women and Child Development etc. during last three years i.e. 2018-19 to 2020-21 are as below:

(Rs. in Crore)

| STC / TSP component | 2018-19 | 2019-20 | 2020-21 |
|----------------------------------|------------------|------------------|------------------|
| Central Ministries / Departments | 39545.47 | 47808.46 | 51780.81 |
| State Component | 152071.69 | 159108.06 | 160989.68 |
| Total: | 191617.16 | 206916.52 | 212770.49 |

(c) & (d): The State-wise details of the funds released to the State Governments and utilization thereof reported by the State Governments under the scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' during last three years is at Annexure.

Annexure referred in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 2910 for 21.03.2022 regarding “Traditional House of Tribal Communities”

State-wise details of the funds released to the State Governments and Utilization Certificate (UC) submitted by them under the scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’ during 2018-19 to 2020-21

(Rs. in lakh)

| S. No. | States | 2018-19 | | 2019-20 | | 2020-21 | |
|--------|-------------------|------------------|---------------------------------------|------------------|---------------------------------------|-----------------|---------------------------------------|
| | | Total Release | Utilization Certificate (UC) Received | Total Release | Utilization Certificate (UC) Received | Total Release | Utilization Certificate (UC) Received |
| 1 | Andhra Pradesh | 5617.39 | 5617.39 | 12470.50 | 3742.59 | 4954.96 | 0.00 |
| 2 | Arunachal Pradesh | 2211.83 | 2211.83 | 9224.29 | 9224.29 | 7015.50 | 1775.70 |
| 3 | Assam | 0.00 | 0.00 | 2710.08 | 2710.08 | 4578.76 | 1584.44 |
| 4 | Bihar | 0.00 | 0.00 | 0.00 | 0.00 | 994.00 | 0.00 |
| 5 | Chhattisgarh | 10342.65 | 10342.65 | 9415.53 | 9415.53 | 8769.06 | 8769.06 |
| 6 | Goa | 352.31 | 352.31 | 0.00 | 0.00 | 724.26 | 0.00 |
| 7 | Gujarat | 11765.38 | 11765.38 | 8975.55 | 8975.22 | 10786.40 | 7859.63 |
| 8 | Himachal Pradesh | 3628.00 | 3628.00 | 2394.18 | 2394.18 | 1367.00 | 1096.53 |
| 9 | J & K | 3749.80 | 749.96 | 4509.00 | 0.00 | 0.00 | 0.00 |
| 10 | Jharkhand | 8564.52 | 8564.52 | 6201.49 | 6201.49 | 7049.64 | 2168.98 |
| 11 | Karnataka | 5347.76 | 5347.76 | 7434.00 | 7434.00 | 0.00 | 0.00 |
| 12 | Kerala | 335.00 | 335.00 | 0.00 | 0.00 | 459.15 | 183.66 |
| 13 | Madhya Pradesh | 16968.97 | 16637.89 | 13415.25 | 12223.47 | 0.00 | 0.00 |
| 14 | Maharashtra | 13802.57 | 6126.46 | 11929.09 | 3430.30 | 0.00 | 0.00 |
| 15 | Manipur | 5442.48 | 5442.48 | 1434.02 | 963.20 | 0.00 | 0.00 |
| 16 | Meghalaya | 2739.20 | 2279.33 | 3788.00 | 641.35 | 328.25 | 0.00 |
| 17 | Mizoram | 1220.00 | 1220.00 | 3140.00 | 3140.00 | 1236.22 | 1036.22 |
| 18 | Nagaland | 3225.00 | 3225.00 | 2951.12 | 2533.00 | 2846.14 | 0.00 |
| 19 | Odisha | 17553.22 | 17553.22 | 8691.18 | 8138.56 | 9010.42 | 6206.06 |
| 20 | Rajasthan | 10327.93 | 10327.93 | 11461.41 | 10101.18 | 8662.66 | 2727.16 |
| 21 | Sikkim | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 22 | Tamilnadu | 315.00 | 315.00 | 450.56 | 422.00 | 377.47 | 109.47 |
| 23 | Telangana | 2850.32 | 2850.32 | 5361.29 | 5361.29 | 4191.00 | 4191.00 |
| 24 | Tripura | 1294.38 | 1294.38 | 1362.97 | 1127.88 | 1173.30 | 396.04 |
| 25 | Uttarakhand | 1012.88 | 970.68 | 600.00 | 0.00 | 757.80 | 0.00 |
| 26 | Uttar Pradesh | 0.00 | 0.00 | 779.91 | 0.00 | 508.83 | 0.00 |
| 27 | West Bengal | 5833.41 | 5833.41 | 5862.58 | 3316.40 | 3746.00 | 0.00 |
| | Total | 134500.00 | 122990.90 | 134562.00 | 101496.01 | 79536.82 | 38103.95 |
